

(b) if so, the extra expenses incurred on the track ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIA) : (a) and (b) With effect from 1-11-71, the maximum permissible speed of 1 Up/2 Dn. Howrah-Kalka Mail between Howrah and Delhi, 1 Dn/2 Up Bombay VT-Howrah (via Nagpur) Mail, 3 Dn/4 Up Frontier Mail between Bombay and Delhi and 15 Dn/ 16 Up Madras-New Delhi G. T./A. C. Express has been increased from 100 Kmph to 110 Kmph and that of 101 Up/102 Dn. Howrah New Delhi Rajdhani Express from 120 Kmph to 130 Kmph. No extra expenditure has been incurred on track for this purpose.

**Imposition of ban on giving assignments to retired judges**

395. SHRI SOMNATH CHATTERJEE: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have received any proposal for the imposition of a ban on giving any assignment or appointment of any retired judge of Supreme Court or High Courts;

(b) if not, whether Government are considering any such proposal on its own; and

(c) the number of retired judges of the Supreme Court and High Courts who have been given any assignment or appointment by the Central Government during the last three years ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE):(a) No, Sir.

(b) Government are not considering any such proposal.

(c) During the period from 1st August, 1967 to 31st July, 1970 the services of 36 retired Judges of the Supreme Court and the High Courts were utilised by the Government of India on various assignments. Information

for the period after 31st July, 1970 is not readily available.

**Difficulties experienced by Coffee Growers due to large harvest**

396. SHRI VARKEY GEORGE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that as a result of large quantity of Coffee harvested during the current Coffee season 1970-71 many difficulties have been experienced by the growers;

(b) whether considerable quantity of coffee remains still to be sold after fulfilling export quota fixed by the Coffee Board; and

(c) what urgent action Government are taking to tackle the problem of Coffee growers ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA ) : (a) to (c). As a result of the bumper coffee crop in 1970-71, the planters may experience difficulties regarding payments on coffee delivered by them to the Coffee Board. The payments made and arranged to be made so far on this crop amount to Rs. 3 per point as against the basic reserve price of Rs. 3/10 per point. Out of a total quantity of 1,09,251 tonnes received into the pool from this crop, 69,775 tonnes have already been disposed of as on 1st November, 1971 leaving a balance stock of 39,476 tonnes. Out of this balance stock, a quantity of 15,376 tonnes is yet to be sold for export against an allocation of 53,000 tonnes fixed for export by the Board. It is proposed that the balance of 23,740 tonnes will be utilised for releases in internal market during November and December, 1971 and for carry-over to 1972.

**Completion of Patratu Thermal Power Project**

397. SHRI VARKEY GEORGE : Will the Minister of IRRIGATION AND POWER be pleased to state :